

IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCHES "SMC-2" : DELHI
BEFORE SHRI BHAVNESH SAINI, JUDICIAL MEMBER
AND
SHRI O.P. KANT, ACCOUNTANT MEMBER

ITA.No.5291/Del./2019
Assessment Year 2015-2016

Shri Akshay Dhar, C/o. Authorised Representatives Diamond Press Building, 8E, Rani Jhansi Road, Jhandewalan Extension, New Delhi. PAN AGNPD2509G	vs.	The Income Tax Officer, Ward – 63 (4), Room No.2103, E-2 Block, S.P.M. Civic Centre, Minto Road, New Delhi – 110 002.
(Appellant)		(Respondent)

For Assessee :	Shri R.K. Kapoor, C.A.
For Revenue :	Shri S.S. Negi, Sr. D.R.

Date of Hearing :	11.01.2021
Date of Pronouncement :	11.01.2021

ORDER

PER BHAVNESH SAINI, J.M.

This appeal by Assessee has been directed against the Order of the Ld. CIT(A)-20, New Delhi, Dated 16.04.2019, for the A.Y. 2015-2016.

2. Learned Counsel for the Assessee seeks permission to withdraw the appeal as the matter is settled

under VIVAD SE VISHWAS SCHEME, 2020 and Form No.3 have already been issued in favour of the assessee.

3. In view of the above, appeal of the assessee is dismissed as withdrawn.

4. In the result, appeal of the Assessee dismissed.

Order pronounced in the open Court.

(O.P. KANT)
ACCOUNTANT MEMBER

(BHAVNESH SAINI)
JUDICIAL MEMBER

Delhi, Dated 11th January, 2021

VBP/-

Copy to

1.	The appellant
2.	The respondent
3.	CIT(A) concerned
4.	CIT concerned
5.	D.R. ITAT 'SMC-2' Bench, Delhi
6.	Guard File.

// BY Order //

Assistant Registrar : ITAT Delhi Benches :
Delhi.

Date of dictation	11.01.2021
Date on which the typed draft order is placed before the dictation Member	11.01.2021
Date on which the approval draft comes to the Sr. PS	11.01.2021
Date on which the fair order is placed before the Dictation member for pronouncement	11.01.2021
Date on which the fair order comes back to the Sr. P.S.	11.01.2021
Date on which the final order is uploaded on the website of ITAT	11.01.2021
Date on which the file goes to the Bench Clerk	11.01.2021
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order.	